

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:861
ANSWERED ON:23.11.2000
TRANSFER OF GUILTY OFFICIALS
JAIBHAN SINGH PAWAYA

Will the Minister of RAILWAYS be pleased to state:

to the reply given to the Unstarred Question No. 4711 dated 24.08.2000 regarding CBI inquiry against employees of New Delhi station and state:

- (a) the names and designation of guilty officials against whom charge-sheets have been issued along with the penalties imposed to each of them;
- (b) whether these chargesheeted officials have been transferred from Delhi; and
- (c) if not, the reasons therefore ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) The names, designations and penalties imposed on the five officials taken up on the recommendations of CBI are as under:

1. Shri Wahajuddin, Head TTE- dismissal from service.
2. Shri S.K.Dhar, Head TTE- reduction by one stage for one year with Cumulative effect.
3. Shri Hari Singh, Head TTE-reversion to initial grade for one year with cumulative effect.
4. Shri Rajesh Kumar Kud, Head TTE- Reduction by two stages for five years with cumulative effect.
5. Shri Satyanarain Gupta, Head TTE-withholding of increment for six months.

(b) No, Sir.

(c) CBI had recommended only major penalty Departmental action.